

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1228
ANSWERED ON:13.07.2009
REGULATION OF MIGRANT WORKFORCE
Gandhi Smt. Maneka Sanjay

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has made it compulsory for employers to register domestic and professional staff at the nearest police station;
- (b) if so, the details thereof and the action taken thereon; and
- (c) the steps taken by the Government to regulate the migrant workforce?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) to (c): The information is being collected and will be laid on the Table of the House.